

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 608
TO BE ANSWERED ON 01.12.2021**

MERGER OF SERVICES OF RAILWAYS

**608. SHRI SHANMUGA SUNDARAM K.:
SHRI VELUSAMY P.:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the Government has decided to merge eight different services of Railways to create one single service clubbing all the services into one;**
- (b) if so, the details thereof;**
- (c) the basic criteria to decide the seniority of the different services and the steps taken to maintain uniform seniority in the combined services;**
- (d) the estimated time to be taken to merge all the services and the constitution of Railway Board;**
- (e) whether the Government is having any proposal to bring non-railway officers in the Railway Board; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d) Cabinet has approved, creation of a new Group 'A' Central Service called Indian Railway Management Service (IRMS), which is at the stage of working out modalities.

(e) & (f) At present, the following posts of Railway Board are filled up, by non-railway officers, either on deputation basis or against encadred post of the respective Ministries:-

S.No.	Name of Post
1.	Director General, Railway Protection Force (Indian Police Service)
2.	Director, Vigilance Police (Indian Police Service)
3.	Additional Director General/Public Relations (Indian information Service)
4.	Senior Economic Advisor (Indian Economic Service)
5.	Economic Adviser (Indian Economic Service)
6.	Director, Economic Unit (Indian Economic Service)
7.	Deputy Director, Economic Unit (Indian Economic Service)
8.	Legal Adviser (Indian Legal Service)
